

HARYANA VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 25th October, 2024

No. HVS-LA-94/2024/ 48 Under Article 178 of the Constitution of India, Dr. Krishan Lal Middha, MLA has been elected as Deputy Speaker of the Haryana Legislative Assembly at its meeting held on 25th October, 2024 (A.N.).

**DR. SATISH KUMAR
SECRETARY**

No. HVS-LA-94/2024/ 25765 dated Chandigarh, the 25th October, 2024.

Copy is forwarded to the Controller, Printing and Stationery, Haryana, Panchkula, for publication of the notification in an extra-ordinary issue of Haryana Government Gazette bearing to-day's date.

Hansv Haryu
25/10/2024
**Deputy Secretary
for Secretary**

No. HVS-LA-94/2024/ 25766 dated Chandigarh, the 25th October, 2024.

A copy is further forwarded to the Accountant General (A&E) Haryana, Chandigarh, for information and record purpose.

Hansv Haryu
25/10/2024
**Deputy Secretary
for Secretary**

No. HVS-LA-94/2024/ 25767-73 dated Chandigarh, the 25th October, 2024.

A copy is also forwarded to the followings for kind information please: -

1. The Secretary to Governor, Haryana, Chandigarh;
2. The Secretary-General, Lok Sabha, Parliament House, New Delhi;
3. The Secretary-General, Rajya Sabha, Parliament House, New Delhi;
4. The Chief Secretary to Government, Haryana (Political Branch), Chandigarh;
5. The Principal Secretaries/Secretaries of all State Legislative Assemblies/Councils in India;
6. All the Officers /Head of Branches, Haryana Vidhan Sabha Secretariat; and
7. Sr. System Analyst-Cum-Nodal Officer, Haryana Vidhan Sabha Secretariat with the request to upload the same on the website of Haryana Vidhan Sabha.

Hansv Haryu
25/10/2024
**Deputy Secretary
for Secretary**